

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 17.02.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

12:00 Noon

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 4/2022	Mando Automotive India p Ltd V Chennai Clamptech Designer P Ltd	G. Guruprasath G. Rajkumar	

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By the order of Hon'ble Member (J)

(Chennai Bench)